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MR. SPEAKER: Shri Dushyant Singh.

This will be treated as laid on the Table of the House.

**Title:** Need to review the decision to allow import of marble and dolomite with a view to protect the interest of people engaged in the domestic marble industry. – Laid.

\*SHRI DUSHYANT SINGH (JHALAWAR): More than 25,000 families engaged in mining and processing of marbles in Rajasthan are facing a great uncertainty on account of changes in the EXIM policy by the Government of India. Rajasthan produces about 95 per cent of the total marble produced in the country. The economy of the State depends upon the off-take of marble to a great extent. Now, with the Central Government allowing the import of marble by effecting changes in its EXIM policy, a large quantity of marble is coming from Iran and other countries to India. This has drastically reduced the demand of marble extracted by the local people as the processing units are getting imported marble and not buying the same from the State. The processing units are obtaining actual users licenses for importing marble. This has direct impact on the people dependent on marble industry. Apart from this, the plight of these people has further aggravated due to the decision of the Union Ministry of Commerce allowing import of dolomite as building material by issuing the Gazette Notification in 2001.

I, urge upon the Ministry of Commerce to reconsider its decision on allowing import of marble and dolomite for using as building materials without any further delay.